## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 01/15 IN CP 74/15	TP 80/16	For filing written submissions	397/398	Mybirdie Solutions LLP Vs. Habitat Pragnya Property Developments P. Ltd. & 7 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

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## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. I.A 01/15 is listed today for hearing. Counsel for Petitioner in main petition reported that, Senior Counsel is unable to attend the Tribunal today. She requested for adjournment. List it on 13/02/2018.

Member (T)

Member (J)